GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA UNSTARRED QUESTION NO 1675

TO BE ANSWERED ON THE 27TH JULY, 2018 (FRIDAY)/ SHRAVANA 05, 1940 (SAKA)

Scams in Banks

1675. SHRI DEVENDRA SINGH BHOLE:

Will the Minister of FINANCE be pleased to state:

- a) whether the Government is investigating the cases of bank scams that have occurred recently, if so, the details thereof, scam-wise and the outcome of the investigation as on date;
- b) the steps taken/proposed to be taken by the Government to check such scams for protecting the interests of depositors; and
- c) the action taken against the officers found involved in these scams?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA)

- (a) to (c): Data provided by Reserve Bank of India (RBI) in respect of number of fraud cases (amount involved in individual cases Rs.1 lakh and above) and on action taken on bank officials involved, is as under:
- (i) Bank wise data of frauds during the last two financial years 2015-16 & 2016-17 is at Annex-1.
- (ii) Bank wise data on number of staff side action initiated/taken during last two calendar years 2016 and 2017 is at Annex-2.
- (iii) State wise data on number of staff side action initiated/taken during last two calendar years 2016 and 2017 is at Annex-3.

The measures taken to control and prevent frauds in the banks, inter-alia, are as follows:

(i) In May, 2015, the Government of India issued instructions to all the CMDs/MD & CEOs of Public Sector Banks (PSBs) on "Framework for timely detection, reporting, investigation etc. relating to large value bank frauds", which, inter-alia provides that all accounts exceeding Rs. 50 crore, if classified as Non-Performing Assets, should be examined by

banks from the angle of possible fraud. A report would be placed before the Bank's Committee for review of NPAs on the findings of this investigation. The above instructions have been reiterated in February, 2018.

- (ii) RBI has issued Master Direction on "Frauds Classification and reporting" dated July 01, 2016. To compress the time taken in detection of fraud, a framework for handling loan frauds has been put in place. Objective of this framework is to direct the focus of banks on the aspects relating to prevention, early detection, prompt reporting to the RBI and the investigative agencies (for instituting criminal proceedings against the fraudulent borrowers) and timely initiation of the staff accountability proceedings.
- (iii) For deterring economic offenders from evading the process of Indian law by remaining outside Indian jurisdiction, Government has introduced the Fugitive Economic Offenders Bill, 2018 to provide for attachment and confiscation fugitive economic offender's property and has advised PSBs to obtain certified copy of the passport of the promoters/directors and other authorised signatories of companies availing loan facilities of more than Rs. 50 crore.
- (iv) For enforcement of auditing standards and ensuring the quality of audits, Government has initiated establishment of National Financial Reporting Authority as an independent regulator.
- (v) To send a clear message that borrowers cannot wilfully default and continue to enjoy ownership of their assets, wilful defaulters and connected persons have been debarred from participating in the resolution process under the Insolvency and Bankruptcy Code (IBC).
- (vi) Launch of Central Fraud Registry (CFR), a web based searchable database of frauds reported by the banks, containing data for the last 13 years has been made operational by RBI in January, 2016.
- (vii) Banks have been advised through circulars for rotation and mandatory leave of staff in sensitive positions and the same was advised to be covered in internal audit also in 2011.

Bank-wise data of frauds (Amount in	volved in individu	al case>= Rs 1	1 00 Lakh) ren	orted for th	ne last two fin	ancial years
Bank-wise data of frauds (Amount involved in individual case>= Rs 1.00 Lakh) reported for the last two financial ye						
Dalik Name	No. of Frauds	Amount involved in Cr	No. of Cases wherein staff is involved	No. of Frauds	Amount involved in Cr	No. of Cases wherein staff involved
Abu Dhabi Commercial Bank	1	24.8894	mvorved	0	0	
Allahabad Bank	23	290.908	5	60	895.087	
American Express Banking Corp.	187	6.4183	1	166	5.5854	
Andhra Bank	44	250.459	5	64	245.601	
Axis Bank	227	338.364	37	222	2020.38	
Bandhan Bank Limited	1	0.1155	1	13	1.5556	
Bank Internasional Indonesia	0	0	0	1	17.7818	
Bank of Bahrain & Kuwait	0	0	0	1	0.0697	
Bank of Baroda	255	1668.10	33	224	1164.85	
ank of India	156	1217.58	14	162	2774.01	
ank of Maharashtra	45	1307.73	12	75	425.023	
ank of Nova Scotia	0	0	0	1	0.13	
Bank of Tokyo Mitsubishi, UFJ	0	0	0	1	1.2396	
hartiyaMahila Bank Ltd.	0	0	0	4	0.5477	
anara Bank	94	1589.78	17	119	610.165	
Capital Small Finance Bank	0	0	0	0	0	
Catholic Syrian Bank	11	9.1709	6	39	20.4479	
Central Bank of India	, 167	177.296	29	146	867.861	
Chinatrust Commercial Bank	1	20.00	0	0	0	
itibank	115	5.1051	2	177	11.7158	
ity Union Bank	5	12.0867	2	3	23.0336	
Corporation Bank	135	1321.99	36	83	694.076	
BS Bank	3	71.1153	0	1	0.0819	
ena Bank	21	71.0243	1	43	468.093	
Peutsche Bank(Asia)	1	0.015	0	1	0.0617	
Development Credit Bank	14	4.5935	0	0	0	
Phanalakshmi Bank	4	5.5612	2	6	90.8509	
Ooha Bank Qsc	0	0.0012	0	3	8.9794	
quitas Small Finance Bank	0	0	0	2	2.0152	
xport Import Bank of India	0	0	0	2	108.788	
ederal Bank	49	81.9981	3	58	259.131	
irstRand Bank	0	01.9901	0	2	27.1165	
IDFC Bank	260	97.2898	29	313	160.346	
ISBC 4	36	86.1177	0	48	0.9913	
CICI Bank	588	347.715	66	686	412.699	
OBI Bank Ltd.	129	262.053	8	107	1136.84	
ffc Bank Limited	0	0	0	3	0.391	
ndian Bank	87	138.056	23	79	480.227	
ndian Overseas Bank	109	598.33	14	95	1372.11	
ndusind Bank	21	5.289	7	23	2.896	
NG Vysya Bank	0	0.200	0	0	0	
ammu & Kashmir Bank	14	8.6655	6	23	311.475	
arnataka Bank	15	91.9572	3	25	31.0362	
arurVysya Bank	21	182.433	4	21	17.8235	
orea Exchange Bank	0	0	0	2	0.0228	
otak Mahindra Bank	114	45.0213	6	126	111.547	
rishna BhimaSamruddhi Lab	0	45.0213	0	0	0	
akshmi Vilas Bank	12	22.0114	5	13	109.954	
lashreqbank	1 1	0.0366	0	0	109.954	
ainital Bank	21	1.8781	0	4	0.3591	
man International Bank	0	0	0	0	0.3591	
riental Bank of Commerce	114	807.296	12	56	162.768	
unjab and Sind Bank	114	131.939	12	16	178.784	
unjab Antional Bank	131	352.852	17	158	2808.27	
atnakar Bank Ltd	10	3.8354	1/	130	3.1544	The state of the s
oyal Bank of Scotland	7	0.1104	0	13	0.01	
hinhan Bank	2	5.8416	0	0	0.01	
mall Industries Dev. Bank of India	2	45.3185	0	3	11.3086	
outh Indian Bank	7	1.5822	3	7	313.963	
tandard Chartered Bank	127	3.6603	3	320	6.5187	
tate Bank of Bikaner & Jaipur	48	147.729	5	38	132.872	
tate Bank of Bikaner & Jaipur	34	673.667	7	38	112.156	
tate Bank of Hyderabad	562	1895.51	66	544	2422.37	
tate Bank of Mysore	67	21.7285	6	92	279.771	
tate Bank of Patiala	40	413.199	4	47	35.8337	
tate Bank of Travancore	19	138.88	6	44	57.0941	
yndicate Bank	178	1640.68	14	166	376.232	
amilnad Mercantile Bank	12	5.7214	2	20	74.786	
he Industrial Finance Corp of India	5	253.361	2	1	214.861	
CO Bank	85	248.149	44	59	695.482	
nion Bank of India	146	1297.73	12	111	920.723	
nited Bank of India	67	142.667	2	30	83.8214	
ijaya Bank	21	104.654	0	58	132.716	
es Bank	10	1.547	0	7	17.3801	
rand Total	4693	18698.82	584	5076	23933.85	6

Source: RBI, the above data, includes all types of frauds, inter-alia, on account of misappropriation and criminal breach of trust, fraudulent encashment through forged instruments, cash shortages, cheating and forgery etc.

Bank-wise data on number of staff side action initiated/taken against bank employees involved in frauds(Amount involved>= 1 Lakh) reported by banks 2016-2017

Bank Name	Number of staff action taken			
	2016 2017			
ALLAHABAD BANK	116	12		
AMERICAN EXPRESS BANKING CORP.	1	1		
ANDHRA BANK	124	7		
AXIS BANK LIMITED	160	30		
BANDHAN BANK LIMITED	41	9		
BANK OF BARODA	225	13		
BANK OF INDIA	8	1		
BANK OF MAHARASHTRA	22	5		
CANARA BANK	291	21		
CATHOLIC SYRIAN BANK LTD	36	3		
CENTRAL BANK OF INDIA	274	13		
CITIBANK N.A	2			
CITY UNION BANK LIMITED	1			
CORPORATION BANK	124	14		
DBS BANK LTD.				
DCB BANK LIMITED				
DENA BANK	81	S		
DOHA BANK QSC	1			
EQUITAS SMALL FINANCE BANK LIMITED	1	1		
EXPORT IMPORT BANK OF INDIA	2			
FEDERAL BANK LTD	67			
HDFC BANK LTD.	11			
HONGKONG AND SHANGHAI BANKING				
CORPN.LTD.				
	605			
CICI BANK LIMITED	625	87		
DBI BANK LIMITED	82	40		
NDIAN BANK	135	10		
NDIAN OVERSEAS BANK	41	1		
NDUSIND BANK LTD	17	1		
NG VYSYA BANK LTD				
JAMMU & KASHMIR BANK LTD	16	6		
KARNATAKA BANK LTD	35	1		
KARUR VYSYA BANK LTD	6			
KOTAK MAHINDRA BANK LTD.	13	6		
KRISHNA BHIMA SAMRUDDHI LAB LTD.				
AKSHMI VILAS BANK LTD	16	4		
NAINITAL BANK LTD				
ORIENTAL BANK OF COMMERCE	80	1		
PUNJAB AND SIND BANK	12	3		
PUNJAB NATIONAL BANK	331	37		
RBL BANK LIMITED	5			
SBM BANK (MAURITIUS)LTD.				
SMALL INDUSTRIES DEV. BANK OF INDIA	4			
SOUTH INDIAN BANK LTD	20	1		
STANDARD CHARTERED BANK	20			
	67			
STATE BANK OF BIKANER AND JAIPUR	67			
STATE BANK OF HYDERABAD	44	1		
STATE BANK OF INDIA	338	25		
STATE BANK OF MYSORE	9			
STATE BANK OF PATIALA	75	MASS CONTRACTOR OF THE STATE OF		
STATE BANK OF TRAVANCORE	72			
SUBHADRA LOCAL AREA BANK LTD.				
SYNDICATE BANK	219			
AMILNAD MERCANTILE BANK LTD	26	1		
THE DHANALAKSHMI BANK LTD	26			
HE INDUSTRIAL FINANCE CORP OF INDIA				
.TD	1			
JCO BANK	321	8		
JNION BANK OF INDIA	66			
JNITED BANK OF INDIA	67	9		
/IJAYA BANK	2			
ES BANK LTD.	1	10		
Grand Total	4360	380		

Source: RBI

State-wise data on number of staff side action initiated/taken against bank employees involved in frauds(Amount involved>= 1 Lakh) reported by banks 2016-2017

State	Number of staff action taken			
	2016	2017		
ANDAMAN & NICOBAR ISLANDS	1			
ANDHRA PRADESH	271	181		
ARUNACHAL PRADESH		9		
ASSAM	75	90		
BIHAR	129	155		
CHANDIGARH	17	42		
CHHATTISGARH	75	61		
DAMAN & DIU				
DELHI	415	82		
GOA	14	2		
GUJARAT	211	121		
HARYANA	132	151		
HIMACHAL PRADESH	14	12		
JAMMU & KASHMIR	75	72		
JHARKHAND	64	70		
KARNATAKA	250	167		
KERALA	113	46		
MADHYA PRADESH	152	199		
MAHARASHTRA	528	542		
MANIPUR	6	2		
MEGHALAYA	1			
MIZORAM	3			
NAGALAND	5			
NCT OF DELHI		224		
ODISHA		64		
ORISSA	94	7		
Others	9	4		
PONDICHERRY	2			
PUDUCHERRY		2		
PUNJAB	277	165		
RAJASTHAN	163	205		
SIKKIM	3	1		
TAMIL NADU	411	374		
TELANGANA		90		
TRIPURA	6			
UTTAR PRADESH	519	422		
UTTARAKHAND		15		
UTTARANCHAL	59	10		
WEST BENGAL	266	216		
Grand Total	4360	3804		

Source: RBI